

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF JUSTICE**

**LOK SABHA**

**UNSTARRED QUESTION NO. +1438  
TO BE ANSWERED ON WEDNESDAY, THE 28<sup>TH</sup> JULY, 2021**

**DISPOSAL OF COURT CASES**

**+1438. SHRI MAHABALI SINGH:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the courts in India take more time in disposal of cases in comparison to the developed countries of the world;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) the average time being taken by the Supreme Court, High Courts, District Courts and Subordinate Courts in the disposal of civil and criminal cases; and**
- (d) whether any assessment has been made regarding the time taken for the disposal of cases in America, England, Japan, France and other European countries and if so, the details thereof?**

**ANSWER**

**MINISTER OF LAW AND JUSTICE**

**(SHRI KIREN RIJJU)**

(a) to (d): Courts in various countries operate in different environment on account of difference in availability of infrastructure, use of technology, number of judicial officers per million of population (judge-population ratio), docket ratio (population case filing ratio), provisions of substantive laws and procedures in courts etc. Time taken for disposal of cases in India vis-à-vis developed countries cannot be practically compared. The Government does not maintain data on average time taken for disposal of cases in courts. However, data available on the National Judicial Data Grid on the time taken to disposal of cases in respect of High Courts and District and Subordinate Judiciary as on 23.07.2021 is at *Annexure*.

\*\*\*\*\*

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. +1438 FOR ANSWER ON 28.07.2021 REGARDING DISPOSAL OF COURT CASES.****Time to Disposition of Cases (as on 23.07.2021)**

Time Taken	High Courts		District and Subordinate Courts	
	Civil	Criminal	Civil	Criminal
Within1year	160,129 (45.67 %)	196,589 (65.94 %)	376,898 (37.60 %)	3,591,099 (75.44 %)
1-2year	73,660 (21.01 %)	73,518 (24.66 %)	223,499 (22.30 %)	433,371 (9.10 %)
2-3year	29,649 (8.46 %)	10,855 (3.64 %)	128,576 (12.83 %)	235,868 (4.95 %)
3-4year	18,171 (5.18 %)	4,894 (1.64 %)	78,503 (7.83 %)	146,616 (3.08 %)
4-5year	13,913 (3.97 %)	3,017 (1.01 %)	50,290 (5.02 %)	92,377 (1.94 %)
5-6year	10,428 (2.97 %)	1,635 (0.55 %)	40,483 (4.04 %)	76,392 (1.60 %)
6-7year	7,507 (2.14 %)	1,577 (0.53 %)	27,526 (2.75 %)	46,778 (0.98 %)
7-8year	6,340 (1.81 %)	895 (0.30 %)	18,635 (1.86 %)	31,448 (0.66 %)
8-9year	5,955 (1.70 %)	833 (0.28 %)	13,275 (1.32 %)	22,358 (0.47 %)
9-10year	4,871 (1.39 %)	559 (0.19 %)	9,710 (0.97 %)	15,389 (0.32 %)
10-11year	4,612 (1.32 %)	503 (0.17 %)	6,985 (0.70 %)	11,386 (0.24 %)
11-12year	3,371 (0.96 %)	295 (0.10 %)	5,285 (0.53 %)	9,426 (0.20 %)
12-13year	2,489 (0.71 %)	228 (0.08 %)	3,858 (0.38 %)	7,486 (0.16 %)
13-14year	1,998 (0.57 %)	199 (0.07 %)	2,872 (0.29 %)	5,855 (0.12 %)
14-15year	1,982 (0.57 %)	1,111 (0.37 %)	2,062 (0.21 %)	5,037 (0.11 %)
15-16year	1,182 (0.34 %)	356 (0.12 %)	1,748 (0.17 %)	4,110 (0.09 %)
16-17year	1,151 (0.33 %)	259 (0.09 %)	1,610 (0.16 %)	3,436 (0.07 %)
17-18year	889 (0.25 %)	115 (0.04 %)	1,157 (0.12 %)	2,761 (0.06 %)
18-19year	593 (0.17 %)	102 (0.03 %)	1,095 (0.11 %)	2,700 (0.06 %)
19-20year	386 (0.11 %)	116(0.04 %)	839 (0.08 %)	2,253 (0.05 %)
20-21year	398 (0.11 %)	38 (0.01 %)	798 (0.08 %)	1,957 (0.04 %)
More than21Years	981 (0.28 %)	425 (0.14 %)	6,697 (0.67 %)	12,337 (0.26%)

**Source: National Judicial Data Grid**